

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/102/(IB)/2017

NAME OF THE PETITIONER(S) : GEO FOUNDATIONS & STRUCTURE PVT LTD

NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING PROJECT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	D. GUNASEKHAR	Best & Crompton Respondent GM - Projects 9790937111	D. Gunasekhar
(2)	Sivaneesan	Best & Crompton Respondent	R. Sivaneesan
(3)	K. F. Manavalan	Counsel for Petitioner	K. F. Manavalan

ORDER

Counsel for petitioner present. At this juncture, Shri D Gunasekhar, GM, appeared on behalf of the corporate debtor. He is directed to file counter in the matter. Counsel for the petitioner is directed to provide all the documents alongwith the petition to the respondents. Put up on 13.07.2017 at 2.30 P.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)